



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
FINANCE (ESTABLISHMENT-B) DEPARTMENT :: DISPUR

NOTIFICATION

The 15th September, 2018

No. FEB.297/2017/Pt-I/59.- In exercise of the powers conferred by section 29 of the Assam Employees' Parent Responsibility And Norms for Accountability and Monitoring Act, 2017(Assam Act No. XLIII of 2017), the Governor of Assam is hereby pleased to make the following rules, namely: -

CHAPTER - I

Introduction and Definitions

1. Short title and commencement. -

(1) These rules may be called the Assam Employees' Parent Responsibility and Norms for Accountability and Monitoring Rules, 2018.

(2) These rules shall come into force on the date of their publication in the Official Gazette.

